

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ERNAKULAM BENCH**

**Original Application No.180/00717/2018**

Friday, this the 8<sup>th</sup> day of March, 2019

**C O R A M :**

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Jyothiradityan.P.,  
S/o.P.Narayanan Namboothiri,  
Postal Assistant, Alathur Head Post Office, Alathur.  
Residing at Puliyyedathu Mana, Kollamkode, Palakkad. ...Applicant

**(By Advocate – Mr.Martin G Thottan)**

**v e r s u s**

1. The Postmaster General,  
Northern Region, Calicut – 673 011.
2. Senior Superintendent of Post Offices,  
Palakkad Division, Palakkad – 678 001.
3. Radhamani.R.,  
Postal Assistant,  
Alathur Head Post Office, Alathur – 678 541.
4. Sini.M.,  
Postal Assistant,  
Palakkad Head Post Office, Palakkad – 678 001. ...Respondents

**(By Advocate Mr.Thomas Mathew Nellimoottil [R1-2])**

This application having been heard on 8<sup>th</sup> March 2019, the Tribunal on the same delivered the following :

**OR D E R (ORAL)**

**Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

When the matter came up for consideration today, learned counsel for the applicant seeks permission to withdraw the Original Application with liberty to avail departmental remedies.

.2.

2. Permission is granted. The O.A is dismissed as withdrawn with liberty to the applicant to avail departmental remedies. No order as to costs.

(Dated this the 8<sup>th</sup> day of March 2019)

**(ASHISH KALIA)**  
**JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)**  
**ADMINISTRATIVE MEMBER**

asp

**List of Annexures in O.A.No.180/00717/2018**

1. **Annexure A-1** – True copy of the order bearing No.RTI/46/2018-19 dated 1.8.2018 along with Annexure.
2. **Annexure A-2** – True copy of the order bearing No.B1/9/ROTN-2018 dated 5.7.2018 issued by the second respondent.
3. **Annexure A-3** – True copy of the reply bearing no.RTI/57/2018-19 dated 13.8.2018.
4. **Annexure A-4** – True copy of the representation dated 20.8.2018 submitted by the applicant to the 1<sup>st</sup> respondent.
5. **Annexure A-5** – True copy of the order bearing No.B1/9/ROTN-2018 dated 27.8.2018 issued by the second respondent.
6. **Annexure R-1** – True copy of the Postal Directorate Letter No.141-141/2013-SPB-II dated 31.1.2014.
7. **Annexure R-2** – True copy of the Senior Supdt of Post Office Letter No.B1/9/ROTN-2018 dated 23.1.2018.
8. **Annexure R-3** – True copy of the applicants letter dated 6.2.2018.
9. **Annexure R-4** – True copy of the minutes of transfer and placement committee meeting.
10. **Annexure R-5** – True copy of the letter intimating the choice stations submitted by the applicants.
11. **Annexure R-6** – True copy of the letter dated 13.3.2014 submitted by the applicant.
12. **Annexure R-7** – True copy of the letter No.ST/9-2/SR/2011 dated 25.8.2011 issued by Circle Office.